

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO: 1273
TO BE ANSWERED ON 29.07.2026

CENTRAL FUNDS FOR ANGANWADI SERVICES

1273 SHRI AJAY MAKAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) Central funds allocated and released under Saksham Anganwadi and Poshan 2.0 during each of the last three years, State-Wise and whether any amount is pending, details thereof;
- (b) the number of Anganwadi centres in Karnataka sanctioned for upgradation and the assistance provided;
- (c) the reasons for shortfall or delay in release, if any; and
- (d) the steps taken to strengthen child nutrition and Anganwadi services in the State of Karnataka?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (d) In the 15th Finance Commission, components of nutritional support for children below the age of 6 years, pregnant women and lactating mothers, Adolescent Girls (14 – 18 years); Early Childhood Care and Education [3-6 years]; Anganwadi infrastructure including modern, upgraded Saksham Anganwadi, Poshan Abhiyaan and Scheme for Adolescent Girls were reorganised under Mission Saksham Anganwadi and Poshan 2.0.

Under Mission Saksham Anganwadi and Poshan 2.0, a package of six services i.e Supplementary Nutrition (SNP), Pre-school Non-formal Education, Nutrition & Health Education, Immunization, Health Check-up, and Referral Services are provided to the eligible beneficiaries through Anganwadi Centres across the country including State of Karnataka. Three of the six services, viz., Immunization, Health check-up and Referral Services are related to health and are provided through National Health Mission (NHM) & Public Health Infrastructure. These services are provided to the eligible registered beneficiaries i.e children up to the age of 6 years, Pregnant Women and Lactating Mothers across the country and Adolescent Girls in the age group of 14 to 18 years in Aspirational Districts of States and all districts of North Eastern Region by through the platform of Anganwadi Centre.

Under Mission Saksham Anganwadi and Poshan 2.0, two lakh Anganwadi Centres (AWCs) located in Government buildings have been sanctioned for upgradation as Saksham Anganwadis

for delivery of improved nutrition and for Early Childhood Care and Education in the 15th Finance Commission cycle. Saksham Anganwadis are provided with infrastructure such as LED screens, water filtration system, Poshan Vatika, Early Childhood Care and Education (ECCE) material and Building as Learning Aid (BALA) paintings.

A total of 17,732 Anganwadi Centres have been approved for upgradation as Saksham Anganwadis in the State of Karnataka and funds amounting to Rs.10,639.20 Lakh have been sanctioned for the same.

The State and UT wise details of funds released and utilized under Mission Saksham Anganwadi and Poshan 2.0 are placed at **Annexure**.

Annexure

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF RAJYA SABHA
UNSTARRED Q. NO. 1273 FOR ANSWER ON 29.07.2026 REGARDING CENTRAL
FUNDS FOR ANGANWADI SERVICES**

(Rs in crore)

SN	Name of the State/UT	2023-24		2024-25		2025-26
		Funds released	Fund utilised	Funds released	Fund utilised	Funds released
1	Andaman and Nicobar Islands	12.15	11.06	9.63	9.21	8.10
2	Andhra Pradesh	705.68	734.52	645.73	641.23	759.76
3	Arunachal Pradesh	162.06	139.34	102.61	99.58	118.5
4	Assam	2233.31	2804.16	2482.34	2605.14	1548.67
5	Bihar	1859.29	1703.55	2262.92	1659.24	905.43
6	Chandigarh	19.79	19.26	14.56	14.31	9.87
7	Chhattisgarh	579.46	664.31	733.30	730.29	518.22
8	Dadra & Nagar Haveli and Daman & Diu	11.97	11.57	9.13	9.07	5.92
9	Delhi	161.81	135.31	160.41	152.34	150.21
10	Goa	13.95	12.22	13.44	11.52	19.74
11	Gujarat	1126.80	658.81	601.32	598.35	699.13
12	Haryana	225.78	183.94	232.69	212.49	67.12
13	Himachal Pradesh	301.09	146.69	313.07	311.04	328.59
14	Jammu & Kashmir	530.88	595.21	662.79	634.78	401.62
15	Jharkhand	664.30	560.25	496.95	465.21	429.26
16	Karnataka	912.96	729.26	886.85	875.36	863.64
17	Kerala	306.64	359.22	435.74	429.54	283.81
18	Ladakh	19.62	18.06	18.89	18.49	16.41
19	Lakshadweep	2.88	2.73	1.35	1.24	0.82
20	Madhya Pradesh	1123.11	1048.42	1144.54	1123.54	937.45
21	Maharashtra	1699.52	1219.66	1368.84	1354.26	1405.45
22	Manipur	201.28	224.68	342.87	316.82	199.99
23	Meghalaya	269.69	193.30	137.93	135.26	182.04
24	Mizoram	100.27	72.19	55.29	54.26	52.69
25	Nagaland	262.91	209.24	147.01	146.32	146.29
26	Odisha	968.80	891.06	948.16	906.51	911.27
27	Puducherry	4.48	8.35	3.68	3.65	4.02
28	Punjab	307.87	220.55	265.48	262.45	190.73
29	Rajasthan	1091.96	880.87	741.85	735.82	843.51

30	Sikkim	33.49	23.77	18.07	18.02	18.21
31	Tamil Nadu	880.79	662.40	638.47	632.41	636.6
32	Telangana	507.87	522.99	430.76	419.75	209.2
33	Tripura	244.22	211.20	153.41	145.25	154.73
34	Uttar Pradesh	2668.69	2510.27	2694.62	2498.26	2145.42
35	Uttarakhand	288.24	426.34	216.33	207.52	271.05
36	West Bengal	1237.56	1522.40	1513.80	1497.52	1333.9
